

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.2841  
TO BE ANSWERED ON 11.05.2016**

**STAPLED VISA BY CHINA**

**2841. SHRI NINONG ERING:  
SHRI M. RAJA MOHAN REDDY:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the outcome of the recent Indo-China meeting held on the border issues;**
- (b) whether Indians from some States are still issued stapled visa by China; and**
- (c) if so, the details thereof and the reaction of the Indian Government thereto?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) & (b) Sh. Ajit Doval, National Security Advisor (NSA) and Special Representative (SR) of India for India-China Boundary Question visited China to hold the 19<sup>th</sup> Round of SR Talks on India-China Boundary Question on 20-21 April 2016. They held discussions on the framework for the settlement of the India-China boundary question on the basis of the Agreement on the Political Parameters and Guiding Principles for the Settlement of the India-China Boundary Question signed on April 11, 2005. The two delegations appreciated the maintenance of peace and tranquility in the India-China border areas and focused on the need to adhere to the various agreements reached since 1993.**

**The two Special Representatives reiterated the consensus to seek a fair, reasonable and mutually acceptable solution to the boundary question proceeding from the political perspective of overall bilateral relations through consultations.**

**(c) It has been conveyed to the Chinese side on several occasions, including at the highest level, that all Indian passport holders should be treated equally.**

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